

**HIGH COURT OF SIKKIM
GANGTOK**

No:06/Confdl/HCS

Date:07.06.2022

NOTICE

The High Court of Sikkim has received application from Mr. Sudipto Mazumdar, Advocate seeking conferment of distinction as Senior Advocate under the High Court of Sikkim (Designation of Senior Advocates) Rules, 2019:

In terms of Rule[4] (vii) of the said Rules, 2019, suggestions/views from the members of the Bar and other stakeholders are hereby invited against the proposed designation of the above Advocate, within a period of 15 days from today, i.e. on or before 22.06.2022.

Any views/suggestion(s) after 23.06.2022 shall not be entertained.

By Order,

Sd/-

**REGISTRAR GENERAL/
MEMBER, PERMANENT SECRETARIAT**